

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/186/ (IB)/2017
NAME OF THE PETITIONER(S) : FGL INTERNATIONAL S.P.A
NAME OF THE RESPONDENT(S) : NORTHERN TANCHEM PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	B. R. Shankaralingam	Petitioner Counsel	B. R. Shankaralingam
	P. B. Balasubramanian	Counsel for Respondent	mdy

ORDER

Counsel representing both the parties are present. Counsel for petitioner furnished copy of the petition to the respondent. Counsel for respondent prayed time for filing counter and return submissions. At request of both counsel for submitting arguments, time extended. Put up on 25.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)